

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:208
ANSWERED ON:25.02.2000
REPORT SUBMITTED BY DISINVESTMENT COMMISSION
MOHAN RAWALE

Will the Minister of DISINVESTMENT be pleased to state:

- (a) the number reports submitted by the Disinvestment Commission so far;
- (b) the main recommendations made in these reports;
- (c) the number of recommendations have been implemented by the Government so far; and
- (d) the reasons for not implementing majority of recommendations by the Government?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) & (b): In its 12 reports given so far the Disinvestment Commission has recommended for trade sale in PSUs , offer of share through capital market in 5 PSUs, strategic sale in various proportions in 28 PSUs, closure/sale of assets in 5 PSUs and deferment of disinvest in respect of 12 PSUs .

(c) & (d): The Commission is an advisory body. After considering the Commission's recommendations Government held equity in GIAL, CONCOR, MTNL and Modern Food Industries Ltd. have been partially disinvested. Since disinvestment is done keeping in view the market conditions and after detailed examination of the recommendations, disinvestment in other PSUs recommended by the Commission will be done at the appropriate time.